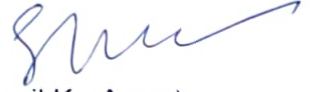


Notice

"Advocates/Parties are requested to supply the copy of paper book, alongwith fresh status and interim/final orders passed by this Court in FAO no. 134 of 1992 titled as Tripta Chopra Vs. Ajaib Singh" to Reconstruction Cell."



(Sunil Kr. Arora)

(Superintendent)

RCC



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